

THE HIGH COURT OF MEGHALAYA **SHILLONG**

NOTIFICATION

Dated Shillong, the 23rd September 2019

NO.HCM.II/151/2019-Estt/1: In supersession of all previous orders and instructions made in this regard, Hon'ble the Chief Justice, High Court of Meghalaya, is pleased to constitute a sub-committee comprising the following Judicial Officers for drafting afresh Rules for regulating the practice and proceedings in the subordinate civil and criminal Courts in the State of Meghalaya:

1. Shri. Wanlura Diengdoh, MHJS – Chairman;
2. Shri. Noor Ain Khan, MHJS – Member;
3. Smti. Dashalene Kharbteng, MHJS – Member and
4. Smti. Rithelda Rymbai, MJS – Secretary.

It is further directed that, on completion of the aforesaid task, preferably within 6 (six) months from the date of this notification, the sub-committee shall submit its report to the Hon'ble Rule Committee of the High Court of Meghalaya for consideration.

By order,

REGISTRAR GENERAL


Memo No. HCM.II/151/2019-Estt/1-A

Dated Shillong, the 23rd September 2019

Copy for information to: -

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's kind information.
3. The Commissioner & Secretary to the Govt. of Meghalaya, Law Department for information.
4. Shri. Wanlura Diengdoh, MHJS (Supertime Scale), District & Sessions Judge, Shillong for information and necessary action.
5. Shri. Noor Ain Khan, MHJS (Selection Grade), Member Secretary, Meghalaya State Legal Services Authority, Shillong, for information and necessary action.
6. The District & Sessions Judge, Nongpoh/ Shillong/ Jowai/ Nongstoin/ Williamnagar/ Tura/ Ampati/ Mawkyrwat for information.
7. Smti. Dashalene Kharbteng, MHJS, CPC, High Court of Meghalaya for information and necessary action.
8. Smti. Rithelda Rymbai, MJS, Deputy Director, Meghalaya State Judicial Academy, Shillong for information and necessary action.
9. The Director, Printing & Stationery, Government of Meghalaya, Shillong with a request to publish this notification in the next issue of the Gazette.
10. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same in the Official Website.
11. Office File.

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24/9/19


REGISTRAR GENERAL